

Rep. by Act 58 of 1960, S. 2 & Sch 7 (w.f. 26.12.60).

of 1956] Multi-Unit Co-operative Societies (Amendment) 629

THE MULTI-UNIT CO-OPERATIVE SOCIETIES
(AMENDMENT) ACT, 1956

ACT No. 34 OF 1956

An Act further to amend the Multi-Unit Co-operative Societies
Act, 1942.

[28th August, 1956]

BE it enacted by Parliament in the Seventh Year of the Republic
of India as follows:—

1. This Act may be called the Multi-Unit Co-operative Societies Short title.
(Amendment) Act, 1956.

6 of 1942. 2. In section 1 of the Multi-Unit Co-operative Societies Act, 1942, ^{Amendment} of section 1.
for sub-section (2) the following sub-section shall be substituted,
namely:—

“(2) It extends to the whole of India except the State of
Jammu and Kashmir.”

Rep. by Act 58 of 1960, S. 2 & Sch 7 (w.f. 26.12.60).